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31.	Chandigarh	A Committee constituted by the Chandigarh Administration recommended transfer of some functions of 12 Departments. However, the State Government felt that such an exercise of devolving the functions to PRIs would only be an interim measure because fast urbanization would result in villages becoming part of Municipal Corporation in near future.

*Note:* Mizoram, Meghalaya and Nagaland are exempted from Part-IX.

• Delhi has no Panchayats.

### **Development support to successor States of Andhra Pradesh**

388. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of PLANNING be pleased to state:

(a) whether NITI Aayog has prepared any report on development support to successor States of Andhra Pradesh under the Andhra Pradesh Reorganisation Act;

(b) if so, the details thereof; and

(c) the present status of implementation of recommendations made by NITI Aayog in the report?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) to (c) NITI Aayog has prepared a report on developmental support to successor State of Andhra Pradesh under Andhra Pradesh Reorganisation Act, 2014 on 01.12.2015 and submitted to the Prime Minister's Office. Based on the provisions of the Andhra Pradesh Reorganisation Act, 2014, Report of the Fourteenth Finance Commission, Statement of the then Prime Minister before the Parliament on 20.02.2014 and Report dated 01.12.2015 of Vice-Chairman, NITI Aayog, the Ministry of Finance, Government of India has announced the Central Assistance to Andhra Pradesh on 08.09.2016.

The important details in the announcement of Central Assistance to Andhra Pradesh by Ministry of Finance are as follows:-

- (i) A part of revenue gap compensation amounting to ₹ 3979.50 crore has already been paid and balance is being paid in annual instalments.
- (ii) ₹ 2500 crore has already been paid as support for creation of new capital of State of Andhra Pradesh and a balance of ₹ 1000 crore would be paid in due course.

- (iii) Providing 100% of the remaining cost of the irrigation component only of the Polavaram Irrigation Project for the period starting from 1.4.2014, to the extent of the cost of the irrigation component on that date.
- (iv) An amount of ₹ 700 crore has already been disbursed to Andhra Pradesh as Special Package for backward areas and further amount of ₹ 1400 crore would be disbursed in the coming years.
- (v) In respect of educational and other institutions, the Petroleum University has already been established. The Indian Institute of Technology, National Institute of Technology and Indian Institute of Information Technology have already been functioning from the temporary campuses and their main campuses are being constructed. The Indian Institute of Science Education and Research and the Indian Institute of Management have been established at Tirupati and Visakhapatnam respectively. An All India Institute of Medical Sciences has been approved at Guntur. A National Institute of Disaster Management is being established in the State of Andhra Pradesh. A new terminal at Tirupati airport has already been inaugurated.

#### **Regional imbalances in the country**

†389. SHRI SANJAY SETH: Will the Minister of PLANNING be pleased to state:

- (a) whether Government has conducted or intends to conduct any study to find out the regional imbalances in the country;
- (b) whether regional imbalances prevalent among various States of the country have not been removed in spite of several Central and Centrally sponsored schemes; and
- (c) if so, whether Government proposes to increase the funds allocations in those schemes for the backward districts of these States?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING (RAO INDERJIT SINGH): (a) and (b) The sub-continental dimensions of India, with inherent differences in geographical parameters and historical developments, have led to regional disparities in the levels of development of different areas, owing to the differences in resource endowment, levels of infrastructure and socio-economic parameters. To redress growing regional imbalances, an Inter-Ministerial Task Group was constituted in August, 2004, which submitted its recommendation in January, 2005. This group identified 170 Districts as backward including 55 extremists affected districts. It was also recommended for setting up a Backward District Grant Fund

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† Original notice of the question was received in Hindi.